

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 61/TT/2015

Date: 11.4.2016

To

The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of tariff from COD to 31.3.2019 of assets under Transmission System associated with System Strengthening - XVII in Southern Regional Grid" in Southern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 15.4.2016:-

- a) Reply to the Commission's queries raised in order dated 15.4.2015.
- b) IEDC and IDC on cash basis up to scheduled COD and from scheduled COD to actual COD
- c) Single Line Diagram of all the assets.
- d) The rejoinder to the replies filed by the respondents.

2. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
(V. Sreenivas)
Deputy Chief (Legal)